

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1303 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

DULAL CH. BRAHMA & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : None

Heard on : 26.8.98

Order on : 26.8.98

O R D E R

None appears from either side. None appeared for the applicant on 2.2.98, 29.6.98. Today also none appears for the applicant. The application is dismissed for default of the applicant. No order as to costs.

(D.PURKAYASTHA)
MEMBER (J)